COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 254 OF 2014 & IA NO. 411 OF 2014 & IA NO. 371 OF 2016

Dated: 28th February, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of:

GSPL India Gasnet Ltd. ...Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Piyush Joshi

Mr. Shubham Arya

Counsel for the Respondent(s) : Ms. Ranjana Roy Gawai

Mr. Sumit Kishore Mr. Rohan Gupta

Mr. Kanav Vohra for R.1

Mr. Ajit Pudusserry

Ms. Shruti Sarma Hazarika for R.2

ORDER

We have heard learned counsel for Respondent No.2 for some time.

List the matter for further hearing on <u>15.03.2017</u> at 2.30 p.m.

(B.N. Talukdar) Technical Member (P&NG)

(Justice Ranjana P. Desai) Chairperson

Ts/vg